

**Transit Losses of Edible Oil in STC.**

7540. DR. KIRODI LAL MEENA: Will the Minister of COMMERCE be pleased to state:

(a) whether edible oil worth Rupees 60 crores were shown as Transit Losses in State Trading Corporation of India Limited from 1980 to 1990;

(b) if so, the steps taken to minimise such losses; and

(c) the action taken against officers responsible for the losses?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) After importing the edible oils, STC is engaged in multiple operations like receipt at port, storage, refining, packaging and transportation/transit. During April, 1980 to 31st March, 1989, as against total sale value of imports of Rs. 11,215 crores, unrealised transit losses were less than Rs. 13 crores, which amounts to around 0.13%

(b) and (c). For effective control and for improving performance in transit, some of the steps undertaken by STC are:-

- (i) Payment to foreign suppliers for arrived quantity in STC's shore tanks at port towns:

(ii) Increased use of pipelines for discharge of arriving vessels, avoiding overland transit by tank lorries.

(iii) Optimising transportation by rail for both bulk and packed oils in rakes.

(iv) Strengthening and improving the packing and transit standards.

**Income and Expenditure of Income Tax Department**

7541. SHRI BALGOPAL MISHRA: Will the Minister of FINANCE be pleased to state:

(a) the details of expenditure incurred and the revenue earned by the Income Tax Department during the last three years;

(b) whether the expenditure is much more than the revenue earned by this Department; and

(c) if so, the steps Government propose to take to minimise the expenditure?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Details of expenditure incurred by Income Tax Department during the last three years-